

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar Judicial)

NOTICE

No. 176/RJ/20-

Dated: 27-05-2020

It has been observed that most of the officers/officials (including personal staff, Research Assistants and daily wagers) of this wing of the High Court are not adhering to the punctuality in attending the office. It has further been observed that some of them often come late and depart early. In view of the same, it is impressed upon all the officers/officials (including personal staff, Research Assistants and daily wagers) of this wing of the High Court, to ensure punctuality in future in attending the office. Since the registers of attendance are being monitored regularly, therefore, any deviation shall be viewed seriously and action as warranted under CSR shall follow. All staff members are also advised to use face masks and observe social distancing in the Court Complex.

Sonia
(Sonia Gupta)
Registrar Judicial

No.: 519-24/RJ/20. Dated: 27-05-2020.

Copy to:-

1. Worthy Registrar General, High Court of J&K, Jammu, for information.
2. Joint Registrar Judicial/Protocol, High Court of J&K, Jammu, for information.
3. Registrar (Adm), High Court of J&K, Jammu, for information.
4. Joint Registrar (Adm), High Court of J&K, Jammu, for information.
5. All Dy. Registrars/Assistant Registrars, High Court of J&K, Jammu, for information information and circulation among their staff concerned for strict compliance of this notice.
6. I/C NIC, High Court of J&K, Jammu for information and to upload this notice on the High Court Website

Sonia
Registrar Judicial